

ITEM NO.38

COURT NO.1

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) Nos.6283-6286/2023

(Arising out of impugned final judgment and order dated 27-04-2023 in WPA(P) No. 151/2023 27-04-2023 in WPA(P) No. 154/2023 27-04-2023 in WPA(P) No. 156/2023 27-04-2023 in WPA(P) No. 162/2023 passed by the High Court at Calcutta)

THE STATE OF WEST BENGAL & ORS.

Petitioner(s)

VERSUS

SUVENDU ADHIKARI & ORS.

Respondent(s)

(WITH IA No. 100165/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100166/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 19-05-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE K V VISWANATHAN

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
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Mr. Amit Bhandari, Adv.
Mr. Nipun Saxena, Adv.
Mr. Srisatya Mohanty, Adv.
Ms. Aditi Gupta, Adv.
Ms. Anju Thomas, Adv.
Mr. Sanjeev Kaushik, Adv.
Ms. Mantika Haryani, Adv.
Mr. Shreyas Awasthi, Adv.
Mr. Himanshu Chakravarty, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Bhanu Mishra, Adv.
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Ms. Muskan Surana, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
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Ms. Ana Upadhyay, Adv.

Mr. Nihar Dharmadhikari, Adv.
Mr. Rahul Sharma, Adv.
Ms. Mahamaya Chatterjee, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Abhishek Sarkar, Adv.
Mr. Pranab Prakash, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Issue notice, returnable on 5 July 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**